### COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 64 OF 2015 & IA NOS. 92, 121 AND 131 OF 2015

Dated: 3<sup>rd</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:-

Western Electricity Supply Company of Orissa Limited & Ors. ...Appellant(s)

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. P.C. Sen, Senior Adv.

Mr. Rutwik Panda Mr. Rajesh Kumar Mr. Udayan Verma Mr. Anshu Malik for R-1

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-2 & R-3

Mr. G. Umapathy

Mr. Aditya Singh for R-4

Mr. Gautam Chawla for R-5

### <u>ORDER</u>

We have heard learned counsel for the parties.

List the matter for further hearing on **04.07.2017 at 2.30 p.m.** 

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson